

(v) (a) Annual Accounts of the Tariff Authority for Major Ports (TAMP), Mumbai, Maharashtra, for the year 2023-24, and the Audit Report thereon.

(b) Review by Government of the Annual Accounts of the above Authority.

[Placed in Library. See No. L. T. 1129/18/24]

(vi) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 32 and sub-section (4) of Section 33 of the Indian Maritime University Act, 2008: -

(a) Annual Report of the Indian Maritime University (IMU), Chennai, Tamil Nadu, for the year 2023-24.

(b) Annual Accounts of the Indian Maritime University (IMU), Chennai, Tamil Nadu, for the year 2023-24, and the Audit Report thereon.

(c) Review by Government on the working of the above University.

[Placed in Library. See No. L. T. 1130/18/24]

MR. CHAIRMAN: Shri Harsh Malhotra; not present. Shrimati Nimuben Jayantibhai Bambhaniya.

I. Notification of the Ministry of Consumer Affairs, Food and Public Distribution

II. Report and Accounts (2023-24) of Central Warehousing Corporation, New Delhi and related papers

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्रीमती निमुबेन जयंतीभाई बांभणिया): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ:-

I. A copy (in English and Hindi) of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution) Notification No. S.O. 3959(E), dated the 18th September, 2024, amending the Principal Notification No. S.O. 371(E), dated the 8th February, 2017., issued under Section 7 of the Aadhaar (Targeted Delivery of Financial And Other Subsidies, Benefits and Services) Act, 2016.

[Placed in Library. See No. L. T. 756/18/24]

II. A copy each (in English and Hindi) of the following papers, under sub-section (11) of Section 31 of the Warehousing Corporation Act, 1962: -

(a) Sixty-seventh Annual Report and Accounts of the Central Warehousing Corporation (CWC), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L. T. 757/18/24]

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON EXTERNAL AFFAIRS

SHRIMATI SAGARIKA GHOSE (WEST BENGAL): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department related Parliamentary Standing Committee on External Affairs (Eighteenth Lok Sabha):-

- (i) First Report on Action Taken by the Government on the observations/recommendations contained in the Twenty Sixth Report of the Department related Parliamentary Standing Committee on External Affairs (17th Lok Sabha) on ‘India and Gulf Cooperation Council (GCC) - Contours of Cooperation’;
- (ii) Second Report on Action Taken by the Government on the observations/recommendations contained in the Twenty Seventh Report of the Department related Parliamentary Standing Committee on External Affairs (17th Lok Sabha) on ‘India’s Engagement with G20 Countries’; and
- (iii) Third Report on Action Taken by the Government on the observations/recommendations contained in the Twenty Eighth Report of the Department related Parliamentary Standing Committee on External Affairs (17th Lok Sabha) on ‘Countering Global Terrorism at Regional and International Levels’.

STATEMENTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (2024-2025)

श्री बाबू राम निषाद (उत्तर प्रदेश) : महोदय, मैं विभाग संबंधित उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण संबंधी संसदीय स्थायी समिति के निम्नलिखित की गई कार्रवाई संबंधी प्रतिवेदनों (सत्रहवीं लोक सभा) के अध्याय 1 और 5 में अंतर्विष्ट सिफारिशों पर सरकार द्वारा की गई कार्रवाई को दर्शाने वाले अंतिम की गई कार्रवाई संबंधी विवरण की एक-एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखता हूँ:-